

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No. 211
187/241/ND/2020

IN THE MATTER OF:

Urvashi Sagar

.... **APPLICANT/PETITIONER**

Vs.

Imperial Fastners Pvt. Ltd.

.... **RESPONDENT**

SECTION

U/s 241/242

Order delivered on 24.04.2023

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent :

: Mr. GP Madaan, Mr. Aishwarya Adlakha, Advocates

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 22.05.2023.

Sd/-
(Court Officer)